

Vishwa Nath Shukla

Registrar (Administration),
High Court of Jharkhand,
Ranchi.

File No. XXII(6)/1/2025-26/Apptt.

Letter No. _____/Apptt.

Dated: _____

To

1. Ms. Garima Mishra, District & Additional Sessions Judge, Bokaro.
2. Md. Faheem Kirmani, District & Additional Sessions Judge, Bokaro (Bermo at Tenughat).
3. Mr. Vinod Kumar Singh, District & Additional Sessions Judge-cum-Special Court, elected M.P./M.L.A., Chaibasa.
4. Mr. Ajay Kumar Singh, District & Additional Sessions Judge, Chaibasa (Chakradharpur).
5. Mr. Shahzad Mohammad Shahzad, District & Additional Sessions Judge, Chatra.
6. Ms. Aisha Khan, District & Additional Sessions Judge, Daltonganj.
7. Mr. Mukulesh Chandra Narain, District & Additional Sessions Judge, Deoghar.
8. Mr. Avinash Kumar Dubey, District & Additional Sessions Judge, Deoghar (Madhupur) (U.O.T.).
9. Mr. Manish, District & Additional Sessions Judge-cum-Spl. Judge, ACB, Dhanbad.
10. Mr. Rakesh Kumar, District & Additional Sessions Judge-cum-Spl. Judge, CBI, Dhanbad.
11. Mr. Rajesh Sinha, District & Additional Sessions Judge-cum-Spl. Court, elected M.P./M.L.A., Dumka.
12. Mr. Shivnath Tripathi, District & Additional Sessions Judge, Garhwa (U.O.T.).
13. Mr. Manoj Kumar Tripathi, District & Additional Sessions Judge, Garhwa (Nagar Untari).
14. Ms. Prity Kumari, District & Additional Sessions Judge, Giridih.
15. Mr. Niraj Kumar Vishwakarma, District & Additional Sessions Judge, Godda.
16. Ms. Richa Srivastava, District & Additional Sessions Judge, Godda.
17. Mr. Prem Shankar, District & Additional Sessions Judge, Gumla.
18. Mr. Abhas Verma, District & Additional Sessions Judge-cum-P.O., MVACT, Hazaribagh.
19. Ms. Kusum Kumari, District & Additional Sessions Judge, Hazaribagh.
20. Mr. Purushottam Kumar Goswami, District & Additional Sessions Judge, Hazaribagh.
21. Ms. Namita Chandra, District & Additional Sessions Judge, Jamshedpur.
22. Ms. Neeti Kumar, District & Additional Sessions Judge, Jamshedpur.
23. Mr. Ajai Kumar Srivastava, District & Additional Sessions Judge, Jamtara.
24. Mr. Rakesh Kumar Mishra, District & Additional Sessions Judge, Khunti.
25. Mr. Ghulam Haidar, District & Additional Sessions Judge, Koderma (U.O.T.).
26. Ms. Neerja Ashri, District & Additional Sessions Judge, Lohardaga.
27. Mr. Kumar Kranti Prasad, District & Additional Sessions Judge, Pakur.
28. Mr. Vishal Srivastava, District & Additional Sessions Judge, Ramgarh.
29. Mr. Amit Shekhar, Additional Judicial Commissioner-cum-Special Court elected M.P./M.L.A., Ranchi.
30. Mr. Yogesh Kumar, Additional Judicial Commissioner-cum-Spl Judge, CBI (Other than AHD Scam), Ranchi.
31. Mr. Debasis Mohapatra, Additional Judicial Commissioner-cum-Spl Judge, CBI (Other than AHD Scam), Ranchi.
32. Mr. Onkar Nath Choudhary, Additional Judicial Commissioner-cum-Spl. Judge, ACB, Ranchi.
33. Mr. Mithilesh Kumar Singh, Additional Judicial Commissioner, Ranchi (U.O.T.).
34. Mr. Nishant Kumar, Additional Judicial Commissioner-cum-P.O., MVACT, Ranchi.
35. Ms. Kumari Vaishali Srivastava, District & Additional Sessions Judge, Sahebganj (Rajmahal).
36. Mr. Braj Kishore Pandey No. 2, District & Additional Sessions Judge, Seraikella-Kharsawan.

37. Mr. Sachindra Nath Sinha, District & Additional Sessions Judge, Seraikella-Kharsawan (Chandil) (U.O.T).
38. Mr. Naranjan Singh, District & Additional Sessions Judge, Simdega.

Sub.- Nomination of Judicial Officers for attending Two days **Refresher Training Programme on Sessions Trial for District Judges (R-2) (half of the cadre 2nd batch)**, rescheduled to be held on 30th & 31st May, 2026 at **Judicial Academy Jharkhand, Ranchi**.

Ref.- This Court's Letter No. 1285/Apptt. dated 01.04.2026.

Sir/Madam,

With reference to the letter on subject noted above, I am directed to inform that the Hon'ble Court has been pleased to **reschedule** the Two days Refresher Training Programme on Sessions Trial for District Judges (R-2) (half of the cadre 2nd batch) from 25th & 26th April, 2026 to 30th May (Saturday) & 31st May, 2026 (Sunday).

You are, therefore, directed to attend the aforesaid training programme on the rescheduled date(s) as mentioned above.

Accordingly, you are accorded necessary permission to attend the aforesaid programme.

Yours sincerely,
Sd/- Vishwa Nath Shukla
Registrar (Administration)

Memo No. 1494 /Apptt.

Dated, Ranchi, the 10/04/26

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter bearing No. 322/JAJ dated 09.04.2026 / all the Principal District & Sessions Judge of the State of Jharkhand including the Judicial Commissioner, Ranchi to direct the officers concerned posted at their Judgeship to attend the aforesaid training programme on rescheduled dates / the Member Secretary, JHALSA for information and needful/ the C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi for information and getting the letter uploaded on the Court's website.


Registrar (Administration)